
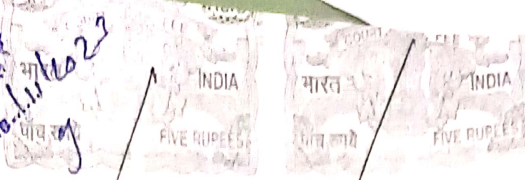




सही पन्ना प्रतिलिपि आवरण
पत्र सं. 16081 में काम आया
दिनांक 30/11/23

प्रशासनिक अधिकारी न्यायिक
प्रतिलिपि विभाग
राजस्थान उच्च न्यायालय, जयपुर

श्रीमान् न्यायाधीश, जयपुर
Certified Copy of Order Dated 30.11.2023

45981
5/10/23



HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

S.B. CIVIL CONTEMPT PETITION No. 1084/2023

1. SANJAY THAKUR AGED ABOUT 47 YEARS S/o Ashok Kumar Thakur, Resident of F-237, Shyam Nagar Extension PS Shyam Nagar, Jaipur
 2. HARSHA THAKUR Aged about 45 years w/o Sanjay Thakur Resident of F-237, Shyam Nagar Extension PS Shyam Nagar, Jaipur
 3. ASHOK KUMAR THAKUR aged about 78 years S/o B S Thakur, Resident of F-237, Shyam Nagar Extension PS Shyam Nagar, Jaipur
- ...PETITIONERS

Versus

1. UMESH MISHRA, IPS, Director General of Police, Rajasthan Police, Police Head Quarters, Lalkothi Jaipur
2. BIJU JÉORGE JOSEPH, Commissioner of Police, Jaipur, Police Commissionerate Jaipur
3. ANIL KUMAR JAIMINI, Inspector, PS Jalupura, the then, In-charge SHO, PS Jalupura, Jaipur to be served though Commissioner of Police, Jaipur, Jaipur Police Commissionerate, Jaipur.
4. OM PRAKASH, (ASI), Investigating officer, PS Jalupura, Jaipur Police.
5. Mrs. ANTIM SHARMA, Presently SHO, PS Jalupura, Japur
6. State of Rajasthan through ACS, Home, Government government Secretariat, Jaipur.

...CONTEMNOR-RESPONDENTS

RAJESH KUMAR RAJ JAIN
Oath Commissioner
Rajasthan High Court Bench
Jaipur



प्रतिलिपि
निक अधिकारी, जयपुर
न उच्च न्यायालय, जयपुर

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S.B. CIVIL CONTEMPT PETITION UNDER
SECTION 12 OF THE CONTEMPT OF COURTS ACT,
R/W ARTICLE 226 OF THE CONSTITUTION OF
INDIA

And

A CONTEMPT PETITION PURSUANT TO THE
GUIDELINES NO. 7 LAID DOWN BY THE HON'BLE
SUPREME COURT OF INDIA IN THE CASE OF
ARNESH KUMAR V. STATE OF BIHAR AND ANR
CRIMINAL APPEAL NO. 1277 OF 2014, (ARISING
OUT OF SPECIAL LEAVE PETITION (CRI.) NO. 9127
OF 2013) JUDGMENT DATED 02 - 07 - 2014
REPORTED AS --AIR 2014 SC 2756

AND

IN THE MATTER OF WILFUL DISOBEDIENCE OF
THE GUIDELINES OF THE HON'BLE COURT IN
THE MATTER OF LALITA KUMARI v. GOVT. OF U. P
AND ORS REPORTED AS--- AIR 2014 SC 187

AND

IN TERMS OF THE WILFUL DISOBEDIENCE OF
THE FURTHER GUIDELINES ISSUED IN THE
MATTER OF MD. ASFAK ALAM versus THE STATE
OF JHARKHAND & ANR. CRIMINAL APPEAL NOS,
2207 OF 2023 ARISING OUT OF SPECIAL LEAVE
PETITION (CRIMINAL) NO. 3433 OF 2023 DECIDED
ON 31.07.2023 NEUTRAL CITATION 2023 INSC 660:
2023 LiveLaw (SC) 583

AND

IN THE MATTER OF WILFUL DISOBEDIENCE OF
THE GUIDELINES LAID DOWN IN CELEBRATED
JUDGMENT OF D. K BASU VS. STATE OF WEST
BENGAL AIR 1997 SC 610



सही-प्रतिलिपि
प्रशासनिक अधिकारी न्यायिक
राजस्थान उच्च न्यायालय पीठ,
जयपुर

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RAJ KAM RAJ JAIN
Oath Commissioner
Rajasthan High Court Bench
Jaipur



AND
 IN THE MATTER OF WILFUL DISOBEDIENCE OF
 THE DICTIM LAID DOWN IN THE JUDGMENT OF
JOGINDER KUMAR V. STATE OF U.P. AND OTHERS
 AIR 1994 SC 1349

AND
 IN THE MATTER OF ILLEGAL ARREST BEGING
 MADE IN A MECHANICAL MANNER BY THE
 RESPONDENT POLICE AND THE CONTEMORS

AND
 IN THE MATTER OF FIR NO. 190/2023 PS JALUPRA
 WHEREIN THE ORDERS OF THE HON'BLE
 SUPREME COURT OF INDIA WERE VIOLATED
 AND FLOUTED WITH IMPUNITY BY LAYING
 ARREST OF THE PETITIONER AT THE
 THRESHOLD '

AND
 IN THE MATTER OF CONVERTING THE POLICE
 STATIONS INTO RECOVERY CENTRES.

AND
 IN THE MATTER OF VIOLATION OF THE
 PROCEDURE OF ARREST AS LAID DOWN UNDER
 SECTION 41, 41A & 41B OF THE Cr. PC. AND
 VARIOUS GUIDELINES OF THE HON'BLE
 SUPREME COURT OF INDIA FROM TIME TO
 TIME.



सही-प्रतिलिपि
 प्रशासनिक अधिकारी न्यायिक
 राजस्थान उच्च न्यायालय पीठ,
 जयपुर

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HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

S.B. Civil Contempt Petition No. 1084/2023

Sanjay Thakur S/o Ashok Kumar Thakur,

----Petitioner

Versus

Umesh Kumar Mishra

----Respondent

For Petitioner(s) : Mr. Abhinav Sharma, Adv.
For Respondent(s) :

HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA

Order

30/11/2023

Matter comes up on an application (I.A. No.01/2023) for
waiving the defect pointed out by the Registry.

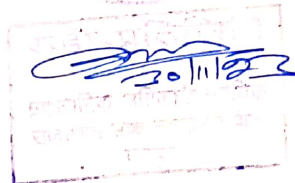
Application is allowed for the reasons stated therein. Defect
pointed out by the Registry is waived.

Issue notice to the respondents.

List on 16.01.2024.

(NARENDRA SINGH DHADDHA), J

Gourav/355



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